NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON 'BLE SHRI RAVI KUMAR DURAISAMY -- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

CP(IB) No.52/9/HDB//2017
Sirpur Paper Mills Limited
Rama Road Lines & Others
Sirpur Paper Mills Limited
9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mahader Trungeri	IRP	mahadev, Rs Egnoricon	944-
IRP			

Counsel for Respondent(s): Peliti-

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sharad Sanson	Advo	9848050544	85

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ORDER

Heard, Mr.Mahadev T, IRP, Mr.Sharad Sanghi, the Learned Counsel for the Petitioner, Mr. Pradeep Babu, DGM, IDBI Bank.

Requests one week time, for consideration of new RP, post the case on 02-11-2017.

Member (T)

Member (J)